



THE GAUHATI HIGH COURT (HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Case No.: Cont.Cas(C)/200/2022

SHER BAHADUR GURUNG S/O- LATE RAM SINGH GURUNG, R/O- H/NO. 697, ITBHATA ROAD, LANE NO. 12, SILCHAR PARK, MEHERPUR, CACHAR, ASSAM, PIN- 788015.

VERSUS

SRI NIRAJ VERMA AND ANR COMMISSIONER AND PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM, URBAN DEVELOPMENT DEPARTMENT, ASSAM (CIVIL) SECRETARIAT, DISPUR, GUWAHATI-6.

2:RAMENDRA NATH SHARMA COMMISSIONER ASSAM STATE HOUSING BOARD R.G. BARUA ROAD GUWAHATI-5

Advocate for the Petitioner : MR. M H LASKAR

Advocate for the Respondent : MR. T GOGOI

BEFORE HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA ORDER

02.12.2022



Mr. S Roy, learned counsel for the petitioner makes a statement that the order dated 24.05.2019 passed in WP(C)No.3318/2019 which is alleged to have been violated had been complied with in the meantime.

In view of the above statement, this contempt case stands closed.

Mr. T.R Gogoi, learned counsel appears for the respondents contemnors.

JUDGE

Comparing Assistant